

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-1164(ND)2019

**PRESENT: MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2019**

**NAME OF THE COMPANY: M/s. Punjabi Accessories Pvt. Ltd. V/s. M/s.  
Kredo Beauty Pvt. Ltd.**


**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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<b>Present for the Petitioner:</b>	Mr. Sameer Tripathi, Advocate			
<b>Present for the Respondent:</b>	Mr. Abhishek Puri, Mr. V. Siddharth & Mr. Mohan Gambhir, Advocates			

**ORDER**

Request for adjournment is being made by the both parties. At their  
request adjourned to 20<sup>th</sup> August, 2019.

  
(Ina Malhotra)  
Member (J)